

TRN Energy Private Limited

List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Version 1: Pursuant to claims received and updated as on 30-12-2022) Category - Financial Creditor (Banking, Lessor & Financial Institution)

Sl No.	Name of Creditor	Nature of Financial Debt	Total Amount of Claim		Amount of Claims Admitted		Amount of Claim under verification	Amount of Claim Rejected	Voting Percentage	Security Interest
			(In INR)	(In USD)	(In INR)	(In INR)	(In INR)	(In INR)		
1	Indian Infrastrucure Finance Company(UK)	External Commercial Borrowing Lending for CG*	3,265,005,452	40,013,793	0	0	0	0	NO COC	yes
2	Canara Bank	Working Capital & NFB Finance	433,086,516		0		0	0	NO COC	yes
3	REC Limited	Term Loan	17,325,645,716		0		0	0	NO COC	yes
4	Power Finance Corporation Limited	Term Loan	13,104,837,126		0		0	0	NO COC	yes
5	Government Dues	gst,Income tax,Electricity	0		0		0	0	NO COC	NA
Total			34,128,574,810	40,013,793	0	0	0	0		
1	Notes:1-The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP REVIVAL on 19th Dec 2022.AA heard the case on 22/12/22 and approved the withdrawal. 2- CG-Capital Goods for Power Project.,NFB-Non Fund Based . BG-Bank Gaurantee. 3-RBI Conversion rate as on 30/11/22 @ Rs81.5970/ per USD									

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yes

Government gst,Income 0 0 0 0 NO COC NA